

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 170 OF 2019 & IA No. 709 OF 2019

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Indian Railways, Represented by West Central Railways Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Limited Respondent(s)

Counsel for the Appellant(s) : Pulkit Agarwal

Counsel for the Respondent(s) : Bipin Gupta for R1
C.K. Rai
Sumir Panwar for R2

ORDER

Pleadings are complete.

Parties are directed to file written submissions by next date of hearing.

List the matter for hearing on **21.01.2020**. Interim order, if any, shall continue till next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK